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OFFICE ORDER

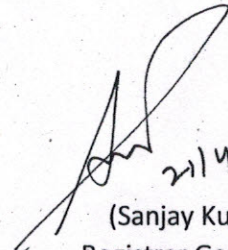
With the approval of the Competent Authority, OA No.52/2015 Titled " Mantri Prasad Vs. NHAI & Ors. and OA No.196/2014 titled M.C. Mehra Vs UOI alongwith other connected matters as listed before Court NO.1 on 22nd April, 2015, shall now be taken up for the same purpose on **Thursday the 23rd April, 2015.**

OA No. 21/2014 Tiled Vardhman Kaushik Vs. UOI, shall be taken up for hearing on **Monday the 27th April, 2015.**

The matters as listed before Court No.1 on **22nd April, 2015 shall now be taken by SPECIAL BENCH at Court No.2, NGT**


SPECIAL BENCH FOR WEDNESDAY THE 22ND APRIL, 2015

1. Hon'ble Mr. Justice U.D. Salvi, Judicial Member
2. Hon'ble Dr. D.K. Agrawal, Expert Member
3. Hon'ble Prof. A.R. Yousuf, Expert Member


21/4/15
(Sanjay Kumar)
Registrar General

Copy for information to:

1. DR-cum-PPS to Hon'ble Chairperson
2. PAs to Hon'ble Members
3. PS to Ld. Registrar General
4. PA to Ld. Dy. Registrar
5. SO(Admn. & Pro)
6. Assistant Registrar(Court NO.2)
7. Consultant(Judicial-1)
8. Court Master of Court NO. 1 and 2
9. Bar Association of NGT
10. Website of NGT
11. Notice Board


21/4/15
(Registrar General)
National Green Tribunal